

**Statement-II**

*Districts Affected by Drought in Various States During the Southwest Monsoon Period (June to September, 1998)*

State	District
Orissa	Bolangir, Kalahandi, Keonjhar, Phulbani, Sundargarh, Sambalpur
Uttar Pradesh	Pilibhit
Punjab	Faridkot, Sangrur, Amritsar
Bihar	Vaishali
Rajasthan	Jalore, Pali, Bhilwara, Jhalawar, Kota, Sirohi
Madhya Pradesh	Chattarpur, Hoshnagabad, Rajgarh, Sehore, Seoni, Shivpuri, Bastar, Mandla, Rajnandgaon, Satna, Raipur, Shahdol, Sidhi
Himachal Pradesh	Sirmaur
Jammu & Kashmir	Ladakh, Srinagar, Udhampur, Kupwara
Gujarat	Kutch
Assam	Jorhat, Dhubri, Kabri-anglong
Kerala	Wynad
Tamil Nadu	Kanyakumari, South Arcot, Tiruvannamalai
West Bengal	Hooghly, Howrah, Bankura

[Translation]

**Setting Up of Divisional Office**

4060. SHRI HARI KEWAL PRASAD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have received any representation to set up a divisional office of the Department of telecommunication by merging Deoria and Kushinagar districts in Uttar Pradesh; and

(b) if so, the action taken thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) :  
(a) Yes, Sir.

(b) Mau, Deoria and Kushinagar (Padrauna) are the revenue districts falling under Mau Telecom District headed by Telecom District Manager with headquarter at Mau. Creation of separate Telecom District at Deoria is not feasible because of administrative and operational reasons.

[English]

**Prasar Bharati Board**

4061. SHRI NARESH PUGLIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "IB Ministry Prasar Bharati lock horns" appearing in the 'Statesman' dated October 16, 1998;

(b) if so, whether the Prasar Bharati Board have been turning down the Government's instructions to re-view allocation of the commissioned programmes;

(c) if so, the facts and details in this regard; and

(d) the corrective measures propose to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) Yes, Sir.

(b) All programme matters fall within the purview of Prasar Bharati and decisions in such cases including allocation of commissioned programmes are taken by them keeping in view the programme requirements of Doordarshan.

(c) and (d) Do not arise.

[Translation]

**T.V. Transmitters in H. P.**

4062. SHRI K. D. SULTANPURI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the target fixed to set up T.V. Transmitters at various places in Himachal Pradesh to cover the entire State; and

(b) the details of steps taken to promote the cultural programmes of the local people in their dialect at Shimla and other places?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) Schemes for the establishment of 11 TV transmitters (LPT-1, VLPT-10) in Himachal Pradesh have been sanctioned and action for finalisation of sites/procurement of equipment has been initiated. Installation work would depend upon the availability of sites and equipment. Lead time involved in completion of these projects is about one year from the date of taking over the site. Locations are given in statement enclosed. After commissioning of TV transmitters under implementation, the TV coverage in the State would increase from present